

No. 1137 on the 20th August, 1959 and state:

(a) whether the Technical Survey team for the glass industry has since submitted its report;

(b) if so, its main recommendations; and

(c) whether the report has been considered and decision taken?

The Minister of Industry (Shri Manubhai Shah): (a) No, Sir. The report of the Technical Survey team for the Glass Industry is still awaited. It is, however, expected to be finalised very shortly.

(b) and (c). Do not arise.

Study of Plastic Industry Abroad

1436. { Shri S. C. Samanta:
Shri Subodh Hansda:

Will the Minister of **Commerce and Industry** be pleased to refer to the reply given to Unstarred Question No. 2467 on the 9th September, 1959 and state:

(a) whether all the Members of the Productivity Team sent abroad to study the Plastic Industry have come back and whether they have submitted their report; and

(b) if so, what action has been taken in the matter?

The Minister of Industry (Shri Manubhai Shah): (a) Yes, Sir. The Team is expected to submit its report to the National Productivity Council shortly.

(b) Does not arise.

Slum Clearance in Kanpur

1437. { Shri S. M. Banerjee:
Shri Panigrahi:

Will the Minister of **Works, Housing and Supply** be pleased to state:

(a) whether any amount has been sanctioned for Kanpur in connection with the slum clearance scheme; and

(b) if so, the amount sanctioned in 1959?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): (a) Slum clearance projects of the approved cost of Rs. 1.21 crores have so far been sanctioned in Kanpur City.

(b) A sum of Rs. 40 lakhs is proposed to be released by the U.P. Government for the implementation of the slum clearance projects in Kanpur during 1959-60.

Employees' State Insurance Scheme

1438. { Shri S. M. Banerjee:
Shri Tangamani:
Shri Panigrahi:

Will the Minister of **Labour and Employment** be pleased to state:

(a) whether a conference of the Labour and Health Ministers of States was held to discuss the various aspects of Employees' State Insurance Scheme; and

(b) if so, what decisions were taken at the conference?

The Deputy Minister of Labour (Shri Abid Ali): (a) No.

(b) Does not arise.

Violation of Safety Rules by Collieries

1439. { Shri S. M. Banerjee:
Shri Panigrahi:

Will the Minister of **Labour and Employment** be pleased to state:

(a) the number of times the safety rules have been violated by various collieries in the country during the period from 1st January, 1958 to 15th October, 1959; and

(b) action taken against them?

The Deputy Minister of Labour (Shri Abid Ali): (a) About 7,000 inspections of mines are made every year. During these inspections the

number of violations noticed vary between one to twenty-five.

(b) Every case of a violation is brought to the notice of the management and is followed up till the violation is remedied. In cases of repeated violations or serious violations or in cases of habitual offenders, appropriate action is taken according to Law.

Demarcation of Indo-Pakistan Border

1440. **Shri D. C. Sharma:** Will the **Prime Minister** be pleased to refer to the reply given to Starred Question No. 1049 on the 1st September, 1959 and state the detailed particulars and figures which have been collected in respect of transfer of territories under the Bagge Award?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): Firm figures are still awaited from the West Bengal Government, and will be placed on the Table of the House when received.

Manufacture of Lathes by Hindustan Machine Tools

1441. **Shri Pangarkar:** Will the **Minister of Commerce and Industry** be pleased to state:

(a) whether it is a fact that cheaper type of lathes are now being manufactured in Hindustan Machine Tools Ltd., Bangalore; and

(b) if so, whether these are exported to the neighbouring countries?

The Minister of Industry (Shri Manubhai Shah): (a) Yes, Sir.

(b) It is too early to expect exports of these items.

Export of Handloom Textiles

1442. { **Shri Kodiyan:**
Shri Madhusudan Rao:

Will the **Minister of Commerce and Industry** be pleased to state:

(a) what steps have been taken by Government to increase the export of handloom textiles to U.S.A.;

(b) whether as a result of these steps export to America has increased in recent years; and

(c) if so, to what extent?

The Minister of Commerce (Shri Kanungo): (a) to (c). A statement is laid on the Table. [See Appendix III, annexure No. 35.]

रुद्राक्ष

१४४३. श्री श्रीनाथराव दात : क्या वाणिज्य तथा उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) रुद्राक्ष के आयात का कोटा पांच प्रतिशत से बढ़ा कर दस प्रतिशत करने के निर्णय में सरकार ने किन बातों पर ध्यान दिया है ;

(ख) यह वस्तु किन-किन कामों में लाई जाती है और पिछले पांच वर्षों में इस के आयात का क्या परिणाम रहा है;

(ग) क्या रुद्राक्ष का उत्पादन हमारे देश में होता है; और

(घ) यदि हां, तो यह पिछले पांच वर्षों में कितना हुआ ?

वाणिज्य मंत्री (श्री कानूनगो) : (क) देश में इस वस्तु की कमी होने का समाचार मिलने के कारण इसका कोटा बढ़ा दिया गया है ।

(ख) रुद्राक्ष के मनकों की आवश्यकता रुद्राक्ष की मालायें बनाने के लिये होती है, जिनका साधू तथा अन्य धर्मपरायण लोग भगवद् भजन के लिये व्यापक रूप से प्रयोग करते हैं। रुद्राक्ष के मनकों से ब्रेसलेट तथा आभूषण भी बनाये जाते हैं। इसके वास्तविक आयात के आंकड़े उपलब्ध नहीं हैं क्योंकि